

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-44/2004/6041/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
Member, MACT No.3,
Kamrup (M), Guwahati.

Dated Guwahati, the ²⁶29 July, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No.MACT No.3/2024/769, dtd. 22.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 23.07.2024**. The Member, MACT No. 1, Kamrup (M), Guwahati, and in his absence, the Member, MACT No. 2, Kamrup (M), Guwahati shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-44/2004/6042-6044/A, dated , 29-7-24
Copy to:

1. The Member, MACT No. 1, Kamrup (M), Guwahati.
2. The Member, MACT No. 2, Kamrup (M), Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

29/07/24
JT. REGISTRAR (VIGILANCE)
[Signature]